GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:460 ANSWERED ON:25.11.2014 SHORTAGE OF CAPF PERSONNEL Adsul Shri Anandrao ;Patil Shri Shivaji Adhalrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to provide around 2000 more Central Armed Police Forces (CAPF) personnel to deal with maoists in the States;
- (b) if so, the details thereof;
- (c) whether the Government has decided to raise additional battalions to meet the shortage of CAPF personnel to deal with maoists and insurgency in the country;
- (d) if so, the details thereof;
- (e) whether the Government proposes to provide financial assistance to the States for modernization of special task force; and
- (f) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RUIJU)

- (a) & (b): The Central Government provides additional battalions of Central Armed Police Forces (CAPFs) to the LWE affected states from time to time depending upon the requirement of the states, availability of the forces and other ground realities. In the current year, the Central Government has provided/ is providing additional battalions of CAPFs to some of the LWE affected states. It has been decided to induct 10 additional battalions of CAPFs in Chhattisgarh.
- (c) & (d): Considering the security scenario of the country, the Central Government has sanctioned 116 additional battalions of CAPFs in the recent past. Out of these 116 battalions, 90 battalions have been raised and remaining 26 battalions are yet to be raised. The above mentioned battalions will be deployed on multifarious duties as per the requirement.
- (e) & (f): The Ministry of Home Affairs is implementing the Scheme for Special Infrastructure (SIS) under which funds are provided for upgradation/ critical gap filling of the Special Forces of the worst LWE affected states of Bihar, Chhattisgarh, Jharkhand and Odisha on the successful model of the Greyhounds of Andhra Pradesh. The state-wise details of funds released to the State Governments under SIS during 2013-14 and 2014-15 are annexed.